

HIGH COURT OF DELHI : NEW DELHI

No. 2679/Estt.I/EI-I/DHC

Date : 14.02.2025

To

The Principal District & Sessions Judge (HQs),
Tis Hazari Courts,
Delhi.



Sir,

I am directed to forward herewith a copy of office order no. F No.6/2024-SCA(1) dated 01.02.2025 of Sh. Bharat Parashar, Secretary General, Supreme Court of India regarding appointment of Mr. Satish Kumar Arora as Registrar in Supreme Court of India, for further necessary action.

Yours faithfully,

(Judl)

[Handwritten signature]
D.H.C. (HQs)

Mani

(K.R.Manikandan)
Assistant Registrar (Estt-I)
For Registrar General

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2025/ 9077-9112

Dated, Delhi the 9 FEB 2025

Sub :- Office Order .

Copy forwarded along with its enclosure for information to:-

1. The Officer In-charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Branch, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
3. The A.OJs (Judl) Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
4. The PRO, Tis Hazari Courts, New Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

[Handwritten signature]
(Mukesh Kumar Gupta)

District Judge (Commercial Court)/07
Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs),

SUPREME COURT OF INDIA

F.No.6/2024-SCA(I)
New Delhi, dated February 1, 2025

OFFICE ORDER NO.42/2025

Ref. Office Order No.59/2024 dated 18th March, 2024


Shri Satish Kumar Arora, a member of Delhi Higher Judicial Service, was appointed as Officer on Special Duty (in the grade of Registrar) in Supreme Court of India, on deputation basis, with effect from the forenoon of 18th March, 2024.

Hon'ble the Chief Justice of India has been pleased to appoint Shri Satish Kumar Arora as Registrar, on continued deputation, with effect from the forenoon of 1st February, 2025.


[Bharat Parashar]
[Secretary General]

Copy to :-

1. PPS to Hon'ble the Chief Justice of India
2. The Registrar General, High Court of Delhi, New Delhi
3. Shri Satish Kumar Arora, Registrar
4. The Pay & Accounts Officer, Pay & Accounts Office Supreme Court of India
5. All concerned


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